

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2025

ORDER NO. 165 of 2025

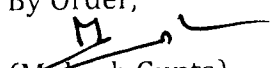
Hon'ble President is pleased to partially modify roster order no. 163 of 2025 for **CESTAT, Hyderabad on 09.10.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 09.10.2025 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Larger Bench matters: i) ST/2611 & 2612/2010 M/s. Classic Compressors vs. Commissioner of Customs, Central Excise & Service Tax, Hyderabad - IV ii) E/30178/2016 CCT, Medchal - GST vs. M/s. Mayora India Pvt. Ltd.

Note:

1. The hearing will take place by virtual mode.
2. On 09.10.2025, after the hearing of Larger Bench matters, the Members in the Larger Bench will sit in their respective Division Bench of Principal Bench, CESTAT, New Delhi.
3. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad /O/o Commissioner (AR), Hyderabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar